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WA-322-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 21<sup>st</sup> OF JULY, 2025

WRIT APPEAL No. 322 of 2025

## CHTRANGI IYER

Versus

## THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Ms. Jayalakshmi Iyer - Advocate for appellant.

Shri B.D. Singh - Additional Advocate General for respondents/State.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of appellant to approach an appropriate forum in accordance with law.

In view of the above, the appeal is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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